

ance of this policy, export of more commodities will be entrusted to the STC from time to time.

Take over of Brahmaputra Flood Control Commission

390. SHRI BISWANARAYAN SHASTRI :
SHRI ROBIN KAKOTY :

Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether he has received a communication from the Government of Assam requesting Government of India to take over the Brahmaputra Flood Control Commission ; and

(b) if so, the steps taken in the regard?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B N. KUREEL) (a) and (b). The Assam Government have been requesting the Centre from time to time to take over the responsibility of the Brahmaputra Flood Control Commission. The proposal is under study.

Extent of Loss Due to Strike of Work-Charged Employees of Rajasthan Canal

391. SHRI RAM PRAKASH : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the construction work of the Rajasthan Canal came to stand-still in June, 1972 due to strike by work-charged employees ; and

(b) if so, the extent to loss due to the strike ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B N KUREEL) : (a) and (b). Rajasthan State Government reports that the works of Rajasthan Canal have not come to stand-still due to the strike of the workcharges employees from 10th June, 1972 and the question of loss, therefore, does not arise.

Setting up of Textile Export Corporation

392. SHRI RAM PRAKASH : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether there is a proposal under the consideration of Government to set up Textile Export Corporation ;

(b) if so, the aims and objects of the proposed Corporation ; and

(c) the volume of textile exports during the last three years ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C GEORGE) (a) Yes, Sir.

(b) While such details are being settled, take-over of export trade in textiles by Government through the Corporation is contemplated in accordance with the Government's policy to expand the role of public sector.

(c) Year	Volume Rs lakhs
1969-70	11,153.3
1970-71	11,542.6
1971-72	11,027.1 (Provisional)

Floating of S.T.C Capital to Employees and small shareholders

393 SHRI RAM PRAKASH. Will the Minister of FOREIGN TRADE be pleased to state:

(a) whether State Trading Corporation has suggested to Government that it should be allowed to float part of its capital for the employees and the small shareholders like the Unit Trust; and

(b) if so, Government's reaction thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) and (b). The Chairman, S.T.C. had made suggestions in this behalf in his statement of Annual General Meeting of the State Trading Corporation of India Ltd., in September 1971. These suggestions have been noted. No Concrete proposals has so far been received.

Increase in the pay of High Court Judges

394. SHRI RAM PRAKASH : Will the Minister of LAW AND JUSTICE be pleased to state :